

Patna High Court

NOTICE

The combined (1st & 2nd) Examination of Advocate-on-Record for the year 2020, for registration of Advocates as Advocate-on-Record, shall be held on 27th and 28th February, 2021 in two sittings on each date. Willing Advocates whose enrolments are of minimum three years or more till 30th November, 2020 and have received one year training or Advocates whose enrolments are of minimum two years or more till 30th November, 2020 and have received two years training may submit their applications by dropping the same in the box kept in the Chamber of Registrar General, from 15.01.2021 to 25.01.2021 till 5 P.M. in prescribed format (may be obtained from Patna High Court Website) along with photocopy of certificate in respect of enrolment in Bar Council, up-to-date membership certificate in Original from any Association of Advocates of this Court or any other Association within a radius of 10 kilometers from the seat of the Patna High Court, Original certificate for one/two years training received and receipt in original showing deposit of Rs. 100.00 (one hundred) in the Accounts (General) Department of this Court.

Patna High Court,
The 12th January, 2021


Registrar General

APPENDIX - I

(To be submitted before the Registrar General)

Paste
Passport size
Photograph

Application for being enrolled as Advocate On Record of Patna High Court.

1. Name : _____
2. Father's Name : _____
3. Date of Birth : _____
4. Qualification : _____
5. Registration No. with date : _____
6. Name of Association of _____
which he/she is a member _____
- 7.(a) Present Address : _____
Mob. No. _____ Phone No. _____
- (b) Residential Address: _____
Mob. No. _____ Phone No. _____
8. Name of the Clerk : _____
and his address _____
Mob. No. _____ Phone No. _____
9. Name and address of: _____
Sr. Advocate making _____
recommendation Mob. No. _____ Phone No. _____

Specimen Signatures of the Applicant*

1. _____
2. _____

Signature of the Applicant

Signature of Sr. Adv./Adv. On Record
making recommendation

Place : _____
Date : _____

Signature of the Registrar General
Patna High Court.

Appendix -II

To,

The Registrar General,
Patna High Court, Patna.

Sir,

I am enclosing herewith my bio-data in proper format
alongwith recommendation made by Sr. Advocate/Advocates on record
having seven years experience for registration as an " Advocate on
Record".

Yours faithfully,

Address:.....

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.....

Phone/Mobile No:.....

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Dated:.....